

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.04.2024

ORDER NO. 58 of 2024

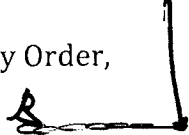
Hon'ble President is pleased to partially modify the roster order no. 48 of 2024 for **CESTAT, Ahmedabad** on **14.05.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 14.05.2024 and on subsequent days, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Larger Bench matters: E/10081/2013 (E/Ors/10312/2018) E/11791, 13288/2014 and E/11319/2016 PI Industries (Earlier known as M/s. Isagro Agrochemicals P Ltd.) vs. CCE & ST, Surat-II And E/11643 - 11644/2013 M/s. Agro Pack & Parth H Patel vs. CCE & ST, Surat-II

Note:

1. The hearing will take place by **virtual mode**.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar